NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.24/BB/2018	-	For hearing	252(3)	M/s Protocol Informatics Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)

NO.

& PHONE NUMBER

SIGNATURE REPRESENTATION TO WHOM

14. ASHOK, A.DESHPANDE

ADJOCATE

PETITIONER

9448634186

ORDER

Counsel for Petitioner is present. Await report from ROC-Karnataka, Bangalore. List it on 14/03/2018.

Member (T)

Member (J)